GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS LOK SABHA UNSTARRED QUESTION NO.1521 TO BE ANSWERED ON 19.12.2018

HAJ ACT

1521. SHRI PRASUN BANERJEE:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) Whether the Government has any proposal to amend the Haj Act to include visits to Islamic pilgrimage sites other than Mecca and Medina in Haj and if so, the details thereof;
- (b) Whether the name of the Haj is going to be changed to Ziyarat; and
- (c) If so, the details thereof and the reasons therefor?

<u>ANSWER</u>

MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

- (a) No, Madam. There is no proposal to amend the Haj Committee Act, 2002 to include visits to Islamic pilgrimage sites other than Makkah and Madinah during Haj pilgrimage.
- (b) &(c) No, Madam. There is no proposal to change the name of Haj to Ziyarat.
